

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 17.03.2020

NOTICE

Take notice that the following matter listed on 18.03.2020 in the Court - III will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 68 of 2019 Part Heard	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh- R1 Mukund P Unny-RP

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By Order

-sd/-
Registrar